GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED OUESTION NO.1368

TO BE ANSWERED ON 11.02.2019

DEVELOPMENT OF SCHEDULED TRIBES

1368. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the allocation of funds during the last three years and current year for the overall development of Scheduled Tribes in Kerala;
- (b) the details of the funds that have been earmarked for the development of Scheduled Tribes in the country; and
- (c) the details of the schemes being implemented till date for the development of the Scheduled Tribes in that State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) Government has adopted Tribal Sub-Plan Strategy (now called as Schedule Tribe Component) for overall development of tribal people across the country while ensuring inclusive growth of STs. Funds under STC/TSP dedicatedly flows for tribal development which includes support for education, health, sanitation, water supply, livelihood, agriculture, irrigation, income generation programme, construction of roads, power supply, etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs (MoTA) through its schemes / programmes including Special Central Assistance(SCA) to Tribal Sub Scheme (TSS) and Grants under Article 275(1) of the Constitution provides additive to these initiatives by way of plugging critical gaps. The details of funds allocated to the Government of Kerala by the Central Ministries / Departments under the STC/TSP during the year 2017-18 and 2018-19 is as under:

Year	Allocation under STC by Central Ministries / Departments (Rs. in crore)	
2017-18	138.60	
2018-19	165.08	

Apart from above, State Governments also have State TSP funds. The allocation under the State TSP by the Government of Kerala during the last three year and current year is as under:

Year	Allocation under State TSP (Rs. in crore)
2015-16	605.00
2016-17	683.00
2017-18	751.00
2018-19	826.19

(b) The details of funds earmarked for development of Scheduled Tribes in the country is as under: (Rs. in crore)

STC component	2015-16	2016-17	2017-18	2018-19
Central Ministries /	15628	19873	25,999	31803
Departments				
State Component	96,369	111435	139290	152494
Funds under Ministry of Tribal	4550	4799	5293	6000
Affairs (MoTA)				
Total:	116,547	136,107	170,582	1,90,297

(c) The details of the schemes being implemented by the Central Ministries / Departments under STC for the development of Scheduled Tribes in the State of Kerala during the year 2018-19 is at **Annexure**.

Annexure referred to in reply of part (c) of Lok Sabha Unstarred Question No.1368 for answer on 11-02-2019 by SHRIMATI P.K. SREEMATHI TEACHER: regarding "DEVELOPMENT OF SCHEDULED TRIBES".

<u>Details of the schemes being implemented by the Central Ministries / Departments under STC for the development of Scheduled Tribes in the State of Kerala during the year 2018-19</u>

S. No.	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
	Department of Agriculture, Cooperation and Farmers' Welfare	National Bamboo Mission	<u>6.38</u>
		National Mission on Horticulture	<u>68.50</u>
1		National Project on Soil Health and Fertility	12.36
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	<u>6.00</u>
		Rashtriya Krishi Vikas Yojna	<u>152.00</u>
		Sub - Mission on Agriculture Extension	9.01
2	Department of Animal Husbandry, Dairying and Fisheries	Livestock Health and Disease Control	72.68
		National Livestock Mission	41.31
3	Department of Health and Family	National Rural Health Mission	<u>4534.26</u>
Welfare	Welfare	National Urban Health Mission (Support from National Investment Fund)	7.00
4	Department of Higher Education	Rashtriya Uchhatar Shiksha Abhiyan (RUSA)	617.63
5	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	<u>15.00</u>
6	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	3120.69

7	Department of School Education and Literacy	National Programme of Mid Day Meal in Schools	<u>363.87</u>
		Rashtriya Madhyamik Shiksha Abhiyan	<u>32.78</u>
		Sarva Shiksha Abhiyan	<u>283.35</u>
		Teachers Training and Adult Education	<u>25.07</u>
	Ministry of Ayurveda, Yoga and		
8	Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	National AYUSH Misson (NAM) (Support from National Investment Fund)	141.89
9	Ministry of Drinking Water and Sanitation	National Rural Drinking Water Mission - Nation Rural Drinking Water Programme	206.62
		SBM-Rural (Programme Component)	29.97
10	Ministry of Environment, Forests and Climate Change	Integrated Development of Wildlife Habitats (Funded from NCEF)-Project Tiger	21.80
11	Ministry of Housing and Urban Affairs	PMAY-Urban (Other items of States/UTs Component)	368.83
12	Ministry of Panchayati Raj	Capacity Building- Panchayat Sashaktikaran Abhiyaan (PSA) / Rashtriya Gram Swaraj Abhiyan (RGSA)	4.61
13	Ministry of Tribal Affairs	Grants under proviso to Article 275(1) of the Constitution	472.28
		Minimum Support Price for Minor Forest Produce(MSP for MFP)	417.49
		Post-Matric Scholarship	<u>2674.37</u>
		Pre-Matric Scholarship	<u>308.73</u>
		Special Central Assistance to Tribal Sub- Schemes	335.00
		Support to Tribal Research Institutes	<u>401.25</u>
14	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	1757.29